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Adoption of villages under SAGY in Jammu and Kashmir

2217. MIR MOHAMMAD FAYAZ: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether all Hon'ble MPs have adopted their villages under Saansad Adarsh Gram Yojana (SAGY) scheme in Jammu and Kashmir; and

(b) if so, the status of these villages in Jammu and Kashmir?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) and (b) 11 Hon'ble Members of Parliament of erstwhile Jammu and Kashmir State have identified 15 Gram Panchayats (GPs) under Saansad Adarsh Gram Yojana (SAGY), as per the information uploaded by the State on the SAGY website (saanjhi.gov.in) as on 02 December 2019. The status of implementation of Village Development Plans (VDP) in these Gram Panchayats is given in the Statement.

Statement

The status of Village Development Plans (VDP) implementation in the Gram Panchayats identified under SAGY in erstwhile Jammu and Kashmir State, as per information uploaded by the State on the SAGY website (saanjhi.gov.in) as on 02 December 2019

Sl. No.	Name of the District	Name of the Gram Panchayat	Whether GPs Uploaded VDP	Total no of projects planned	Total no of projects completed
1	2	3	4	5	6
1.	Baramulla	Kalayban	Yes	46	5
2.	Doda	Barthi	Yes	49	27
3.	Ganderbal	Manigam A	Yes	39	1
4.	Jammu	Mathwar	Yes	101	87
5.	Kupwara	Halmatpora A	Yes	37	0
6.	Kupwara	Laderwan	Yes	95	21
7.	Leh Ladakh	Hanu	Yes	91	53
8.	Pulwama	Newa	Yes	97	61
9.	Samba	Sangwali	Yes	130	57
10.	Shupiyan	Melhura	Yes	61	14
11.	Baramulla	Wagoora A	Yes	64	40
12.	Baramulla	Wagoora B	Yes	26	14

1	2	3	4	5	6
13.	Doda	Hambal-a	Yes	74	64
14.	Ganderbal	Manigam B	No	0	0
15.	Kulgam	Ashmugi A	Yes	7	0
				917	444

Construction of lavatories to the houses under Indira Awaas Yojana

2218. SHRI T. G. VENKATESH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether attention of Government is drawn to the matter of houses constructed under Indira Awaas Yojana (IA Y) scheme, if so, the details thereof;

(b) the number of houses constructed so far and distributed to the poor;

(c) whether it is a fact that proper lavatory system has not been provided in these houses, if so, the details thereof;

(d) the amount sanctioned for IAY houses during 2019-20 in the State of Andhra Pradesh, the details thereof; and

(e) the steps being taken by Government for providing lavatories to those houses, the details thereof?

THE MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR): (a) to (e) The number of houses constructed under IAY, since 1985-86 till date, are 4.01 crore units. Under Indira Awaas Yojana (IAY) financial assistance was provided to eligible rural households for construction of a pucca house. There was also a provision for construction of toilets/lavatories for IAY houses in convergence with schemes implemented by Govt. of India and State Govt.

Indira Awas Yojana (IAY) has been restructured into Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) *w.e.f.* 1st April, 2016 in accordance with Government's commitment to provide "Housing for All" by 2022. An eligible beneficiary is provided assistance of ₹ 12,000 for construction of toilets through convergence with Swachh Bharat Mission- Gramin (SBM-G), MGNREGS or any other dedicated source of funding.